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16.07.2024
d.p.

**In The High Court At Calcutta
Constitutional Writ Jurisdiction
Appellate Side**

W.P.A 8680 of 2023

**Somnath Sen & Ors.
-versus
The State of West Bengal & Ors.**

**Mr. Dibyendu Chatterjee,
Mr. Rahul Deb Goenka,
Ms. Satabdi Das,
Mr. Mainak Singha Barma.
...For the Petitioners.**

**Mr. Koushik Chowdhury.
...For WBBPE.**

**Mr. Ritesh Kumar Ganguly.
...For the State.**

The petitioners appeared in the 2016 recruitment process of the West Bengal Board of Primary Education. They seek a direction upon the Board of Primary Education for publication of the merit list in terms of Rule 8(5) of the West Bengal Primary School Teachers Recruitment Rules, 2016.

Prayer has also been made for publication of the additional panel of 5% as mentioned in Rule 8(6) of the aforesaid rules.

Learned advocate appearing on behalf of the Board submits that the petitioners approached this Court by filing the writ petition only in the year 2023 in respect of the recruitment process of the year 2016 and the panel in question expired within one year from the date of its publication.

Learned advocate appearing on behalf of the Board is directed to produce the panel before this Court which according to the Board expired.

Let the matter appear in the list on 30th July, 2024.

(Amrita Sinha, J.)